

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A./62/3991/2020

This the 11th day of November, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

1. Ghulam Hassan Jagoo, age 27 yeas S/o Gh. Rasool Jagoo R/o W. No. 7 Bandipora.
2. Mubarak Ahmad Wagay, age 26 years S/o Bashir Ahmad Wagay R/o Hakabara Bandipora.
3. Mushtaq Ahmad, age 23 years, S/o Ab. Lateef Mir R/o Bandipora.
4. Tahleela Navid, aged 22 years D/o M. Yousuf Jan R/o Qazipora Bandipora.

.....Applicants

(Advocate: Mr. Bhat Fayaz Ahmad)

Versus

1. State of J&K through Commissioner/Secretary to Government, Technical Education, Civil Sectt. Srinagar/Jammu.
2. Director Technical Education, Srinagar.
3. Dy. Director Technical Education, Kashmir Srinagar.
4. Asstt. Director, Technical Education, Srinagar.
5. Principal/Superintendent ITI, Bandipora.
6. Principal/Superintendent ITI, Grez.
7. Principal/Superintendent ITI, Hajin.

.....Respondents

(Advocate:- Mr. Sudesh Magotra, 1st Deputy Advocate General)

O R D E R
[O R A L]

The learned counsel for the applicants submits that the case may be dismissed as not pressed as the applicants are not interested in pursuing the matter.

2. In view of the submission of learned counsel for the applicants, the TA is dismissed as not pressed. No order as to cost.

(RAKESH SAGAR JAIN)
MEMBER (J)

Arun/-